

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 35/RP/2018 in Petition No. 261/TT/2015

Subject : Review Petition No. 35/RP/2018 seeking review of order dated 27.5.2016 in Petition No. 261/TT/2015.

And in the matter of:

Petition No. 232/MP/2018

Subject : Petition under Section 79(1)(f) read with Section 79(1)(k) of the Electricity Act, 2003 seeking adjudication of dispute arising out of the letters issued by PGCIL dated 2.5.2018, 23.7.2018 and 6.8.2018.

Date of Hearing : 17.12.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Review Petitioner : M. B. Power (Madhya Pradesh) Ltd.

Respondents : Power Grid Corporation of India Ltd. (PGCIL)

Parties present : Shri Gopal Jain, Sr. Advocate, MB Power
Ms. Molshree Bhatnagar, Advocate, MB Power
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Nehul Sharma, Advocate, PGCIL
Shri Rohit Kr. Gururani, MB Power
Shri Abhishek Gupta, MB Power

Record of Proceedings

After hearing the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Dy. Chief (Law)

